in the release of grants for subsequent years. The Ministry has laid emphasis with State Governments upon expediting the submission of annual proposals under the scheme and upon adopting methods for the electronic transfer of funds to the Madarsas.

Drinking water and sanitation facilities in all schools

- 4116. SHRI Y.S. CHOWDARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the Supreme Court had directed Government to provide clean drinking water and sanitation facilities in all the schools by the 31 January, 2013;
 - (b) if so, the details thereof;
 - (c) whether all the States have implemented these directions;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) The Hon'ble Supreme Court in writ petition (Civil) No. 631 of 2004 in the matter of Environmental and Consumer Protection Foundation *vs.* Delhi Administration and Others, had directed, in its order dated 3.10.2012 that all States and Union Territories provide, *inter-alia*, drinking water and toilet facilities, if not already provided, to schools within six months.

(c) to (e) Under the Sarva Shiksha Abhiyan (SSA), 8.53 lakh toilets and 2.29 drinking water facilities have been sanctioned across the country for Government elementary schools till 2012-13, against which, as per the provisional data available, the States and Union Territories have constructed 6.25 lakh toilets and 2.16 lakh drinking water facilities upto March, 2013. Apart from this, convergence with the schemes of Ministry of Drinking Water and Sanitation has been effected by the States/UTs and toilets and drinking water have been provided in existing rural schools from that source also.

Intake of students in educational institutions

- 4117. SHRI C.P. NARAYANAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the intake of various universities and colleges in the country during the last three years;